## HIGH COURT OF CHHATTISGARH, BILASPUR CIRCULAR

No Q/RG /2021

Dated April 2021

Hon'ble the Chief Minister of the Chhattisgarh State has made an appeal to the Government officers/employees of the State to voluntarily donate one day salary in the Chief Minister's Relief Fund for providing help to the needy persons adversely affected by COVID-19.

Therefore, Hon'ble the Chief Justice of this High Court has been pleased to give consent to issue a circular requesting all the Hon'ble Judges, Registry Officers and employees of the High Court and all the Judicial Officers and employees of the Sub-ordinate Judiciary of the State of Chhattisgarh to donate one day's salary with the opinion that those Officers/Officials of the High Court who do not wish to contribute may intimate Accounts Officer, High Court of Chhattisgarh through message (WhatsApp/Text) on Mobile No. 98266-77922 and those Officers/Officials of the Subordinate Judiciary who do not wish to contribute may intimate their concerned authority of Accounts Section invariably mentioning his/her name, designation and employee code, latest by 2 p.m. of 25.04.2021 positively. Non-receipt of any message (WhatsApp/Text) by the aforesaid time and date shall be taken as their consent to donate.

By order of Hon'ble the Chief Justice

23.04.2021 ·wow (Deepak Kumar Tiwari) **Registrar General** 

Endt. No. Q/RG /

Bilaspur, dated April, 2021

## Copy forwarded to: -

- Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice. High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Honble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5 Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6 Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship

- Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12 Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17. Secretary General, Supreme Court of India, New Delhi,
- Registrar (Vigilance/ I. & E / Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- 19 Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- 21. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh. Bilaspur for information.
- 22. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh. Bilaspur for information,
- 23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 24. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Balkunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker).
- 25. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Ralpur.
- 26. Judge, Family Court, Baloda-Bazar/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/ Balod/ Kondagaon/ Bemetara/ Jashpur
- Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
- Special Judge under S.C. & S.T. (P.A.) Act. Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja/ Koriya (Baikunthpur).
- 29. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
- Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
- 31. Joint Registrars, High Court of Chhattisgarh. Bilaspur,
- 32. All Additional Registrars (M). High Court of Chhattisgarh, Bilaspur.
- 33 All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
- 34. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 35.All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant Editor (I.L.R.)/Court Manager. High Court of Chhattisgarh, Bilaspur.

36. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur, for Information/necessary action.

(Deepak Kumar Tiwari) Registrar General